THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b) There has been a general demand for treating agriculture at pat with industry which would imply extending benefits to agriculture sector as exist in industry.

(c) Yes, Sir.

Production of Fertilizers

1199. SHRI RAJ NATH SINGH: SHRIMATI MALTI SHARMA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to U.Q. 4090 given in the Rajya Sabha on 28th April' 95 and state;

(a) the quantity of fertilizers to be imported during 1995-96, 1996-97;

(b) the import cost of such fertilizers per metric tonne; and

(c) the selling price of these fertilizers in the market?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) and (b) Urea, Di-Anmonium Phosphate (DAP) and Muriate of Potash (MOP) are three major fertilizers which are presently imported. DAP and MOP are dccanalized fertilizers and can be imported freely. Urea is the only canalized item and is also under price and movement control. The gap between its production and consumption in the country is bridged from available stocks and imports.

During April to October, 1995, 18.04 lakh tonnes of urea at a total C&F cost of Rs. 1309.32 crores has been imported. It is not possible to indicate the level of impoorts of urea expected during 1996-97 as it depends upon a variety of factors like trend of indigenous production and consumption of fertilizers in the country, the behaviour of prices in the international market, the global demand and supply position, balance of payments, etc.

From the information available with the Department of Fertilizers, imports of DAP and MOP upto 30th September.

1995 have been 11.94 lakh metric tonnes and 9.41 lakh metric tonnes respectively. The Department docs not have figures of value of these imports.

(c) The statutory maximum retails price of urea, which is the only fertiliser under price control, is Rs. 3320.00 per metric tonne. The prices of other fertilizers, namely DAP and MOP arc determined by market forces of demand and supply.

Opening Mining Sector to China

1200. SHRI KRISHNA KUMAR BIRLA: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that China proposes to open its mining sector in India;

(b) if so, whether any proposal has been received by Government from China in this regard; and

(c) if so, the details thereof and the decision, if any, taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI GIRIDHAR GAMANG): (a) to (c) No formal proposal has been received from the Chinese Government. However, a Chinese delegation from Shougang Corporation visited National Mineral Development Corporation (NMDC) mines in May/June, 1993 and subsequently in April. 1994, and expressed their interest to have a joint venture with NMDC for mining of iron ore. No further developments have taken place.

Scientific Method of Cultivation

1201. SHRI R. MARGABANDU: Will the Minister of AGRICULTURE be pleased to state whether there is any proposals introduce scientific method of cultivation in the present set of sub division and fragmentation of holdings of land? THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): Yes Sir. The Ministry of Agriculture through 1he Indian Council of Agricultural Research is pursuing and strengthening its research efforts for developing suitable scientific methods of cultivation for improving input efficiencies and increased productivity per unit area for small and marginal land holdings.

The technologies include adoption of improved crop varieties (seed), timely planting, scientific water management, plant protection practices and integrated nutrient management etc.

खेल परियोजना विकास क्षेत्र (एस.पी.डी.ए.) योजना के अंतर्गत खेल-कूद केन्द्रों की स्थापना

1202. श्री दिलीप सिंह जूदेवः क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय सरकार "खेल परियोजना विकास क्षेत्र" योजना के अंतर्गत खेलकूद केन्द्रों की स्थापना हेतु राज्यों को कितनी केन्द्रीय सहायता उपलब्ध करा रही हैं;

(ख) ऐसे केन्द्रों की स्थापना करने हेतु राज्य-वार कितने-कितने प्रस्ताव प्राप्त हुए हैं;

(ग) अब तक कितने प्रस्तावों को स्वीकृति दी जा चुकी हैं;और

(घ) राज्य-वार कितने-कितने प्रस्ताव विचाराधीन हैं और इन प्रस्तावों को कब तक स्वीकृति प्रदान करने की संभावना हैं?

मानव संसाधन विकास मंत्रालय (युवा कार्य और खेल विभाग) में राज्य मंत्री (श्री मुकुल वासनिक): (क) केन्द्रीय सरकार,अनुमानित लागत का 50 प्रतिशत हिस्सा मैदानी क्षेत्रों में और 75 प्रतिशत हिस्सा पहाड़ी और आदिवासी क्षेत्रों में प्रदान करती हैं । विभिन्न राज्यों में एस.पी.डी.ए.केन्द्रों की स्थापना के लिए स्वीकार्य केन्द्रीय सहायता की अधिकतम धनराशि मैदानी क्षेत्रों के लिए 75.00 लाख रूपये हैं । भारतीय खेल प्राधिकरण,राज्य में सृजित की गई खेल संबंधी बुनियादी सुविधाओं का मूल्यांकन करने के पश्चात् का धनराशि का निर्धारण करता हैं । (ख) और (ग) राज्य-वार प्राप्त प्रस्तावों की संख्या और एस.पी.डी.ए.केन्द्रों के लिए अनुमोदित प्रस्तावों की संख्या संलग्र विवरण में दी गई हैं।(नीचे देखिए)

(घ) इस विभाग में कोई भी प्रस्ताव विचाराधीन नहीं हैं।

विवरण

खेल परियोजना विकास क्षेत्र के सम्बन्ध में प्राप्त और अनमोदित प्रस्तावों का ब्यौरा

आर अनुमादित प्रस्तावा का ब्यारा			
क्र.सं.	राज्य/संघ	एस.पी.डी.ए.के	
	शासित	लिए प्राप्त	अनुमोदित
	क्षेत्र के	प्रस्तावों की	प्रस्तावों
	नाम	संख्या	की संख्या
1	2	3	4
1.	आन्ध्र	3	3
	प्रदेश		
2.	असम	1	1
3.	अरूणाचल	1	1
	प्रदेश		
4.	बिहार	3	3
5.	गोवा	1	1
6.	गुजरात	3	3
7.	हरियाणा	1	1
8.	हिमाचल	1	1
	प्रदेश		
9.	जम्मू व	1	1
	कश्मीर		
10.	कर्नाटक	2	2
11.	केरल	2	2
12.	मध्य प्रदेश	5	5
13.	महाराष्ट्र	4	4
14.	नागालैंण्ड	1	1
15.	उड़ीसा	2	2
16.	पंजाब	2	2
17.	राजस्थान	3	3
18.	तमिलनाडु	2	2
19.	उत्तर	3	3
	प्रदेश		
20.	पश्चिम	2	2
	बंगाल		
21.	चंडीगढ़	1	1
22.	मेघालय	1	1